

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
FINANCE COMMISSION DIVISION

LOK SABHA

UNSTARRED QUESTION NO. 504

TO BE ANSWERED ON THE 26TH FEBRUARY, 2016 / PHALGUNA, 7, 1937 (SAKA)

ALLOCATION OF FUNDS TO FARMERS

504. SHRI SIRAJUDDIN AJMAL

Will the Minister of Finance be pleased to state:

- (a) the details of the funds allocated to assist the farmers affected by irregular monsoon/deficient rainfall/excessive rainfall during the last three years; and
- (b) the number of districts declared drought hit during the current year and detail of the financial help provided by the Government, State-wise?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI JAYANT SINHA)**

(a): The State Governments are primarily responsible for undertaking relief measures in the wake of natural disasters. The Government of India supplements the efforts of the State Government by extending financial assistance and logistics support, where ever necessary. The grants are released to States under the scheme "State Disaster Response Fund" (SDRF) for meeting the expenditure on relief operations of immediate nature in case of cyclone, drought, earthquake, fire, flood, tsunami, hailstorm, landslide, avalanche, cloud burst, pest attack and cold wave & frost. The expenditure is incurred as per items and norms approved by the Government of India. The releases under SDRF are made state-wise and no calamity-wise/district-wise allocation is made. The SDRF is shared between the Centre and States in the ratio of 75:25 for General Category states and 90:10 for North-East and Himalayan states. In the event of calamity of a severe nature, financial assistance is also extended from National Disaster Response Fund (NDRF) in accordance with established procedure. The Union Government has released Rs. 5208.29 cr., Rs. 6034.08 cr. and Rs. 5629.45 cr. in 2012-13, 2013-14 and 2014-15 respectively as Central share of SDRF to States. The States have also been provided assistance of Rs. 2810.29 cr., Rs. 4649.94 cr. and Rs. 3460.88 cr. in 2012-13, 2013-14 and 2014-15 respectively from NDRF. It is for the concerned State Government to take necessary measures to provide relief/allocate funds from SDRF/NDRF to various districts through concerned district authority, in wake of natural disaster in accordance with the magnitude of the ground situation and to also take relief operations in all the areas affected by natural disasters including drought.

(b): The state-wise details regarding number of districts declared drought hit during the current financial year 2015-16 and financial assistance under NDRF approved by the Government of India, are as under :

(Rs. in crore)

Sl. No.	State	Number of districts declared drought hit	Financial assistance approved by Government of India, subject to the adjustment of 50% of balance available in the SDRF account for the instant disasters
1	Andhra Pradesh	7	433.77
2	Chhattisgarh	25	1276.25
3	Karnataka	27	1540.20
4	Madhya Pradesh	42	2032.68
5	Maharashtra	21	3049.36
6	Odisha	26	815.00
7	Telangana	7	791.21
8	Uttar Pradesh	50	1304.52
